

8

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

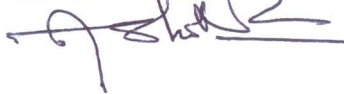

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/155/2016  
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others  
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt Ltd  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	R. VIDHYASANKAR R. ASHOKKUMAR	Counsel for 2 <sup>nd</sup> Respondent	
2.	K. Gowtham Kumar	Counsel for Petitioner	

**ORDER**

Shri K Gowtham Kumar, counsel for petitioner present. Shri R Ashok Kumar, counsel for R2 present. Counsel for petitioner stated that he received a letter from the Chartered Accountant that he is not in possession of documents required by the petitioners. Counsel for petitioners sought some time for verifying the documents which have not been received by the petitioner from the Chartered Accountant and time extended for their submissions. Put up on **23.03.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)